

of control by specifically recognising such market; and

(c) if not, the reasons for the delay?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir, Chapter I of the Forward Contracts (Regulation) Act, 1952, came into force on the 26th December 1952, and the remaining provisions of the Act with effect from the 24th August, 1953.

(b) and (c). Not yet.

The Forward Markets Commission was established in September, 1953. It has been visiting various important places and having discussions with bodies and industrialists interested in forward trading in order to collect the essential data and other information.

Shri Bhagwat Jha Azad: May I know if it is a fact that just before coming into force of this Act a large number of mushroom organisations for trading in forward markets have grown up; if so, what steps are Government taking to prevent this?

Shri Karmarkar: I am not adequately informed of the mushroom growth of organisations, but it will be our duty to weed out such mushroom organisations.

Shri L. N. Mishra: May I know whether the Forward Marketing Commission appointed in 1953 has made any specific recommendation regarding particular commodities which will require approval and implementation?

Shri Karmarkar: This Commission is with reference to preventing speculation. I would not like to create speculation by answering the question.

Shri N. L. Joshi: May I know whether Government has any proposal for establishing organisations for trade in forward markets in the southern, central and northern regions of the country?

Shri Karmarkar: On such an important matter like this, I would not like to give an off-hand reply. When the whole scheme is ready we shall announce it.

HANDLOOM RESEARCH SECTION

*2426. **Shri M. D. Ramasami:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the All India Handloom Board has decided that the Handloom Research Section of the Government Central Weaving Institute, Banaras, should be developed as an All-India institution under the Handloom Board; and

(b) if so, what is the estimated expenditure for its conversion?

The Minister of Commerce (Shri Karmarkar): (a) A recommendation to this effect has been made by the Standing Committee of the Handloom Board.

(b) No assessment has yet been made of the expenditure involved

Shri M. D. Ramasami: May I know what aspect of research will be undertaken by this Institute?

Shri Karmarkar: The aspects in respect of research in handloom industry are obvious. One of the things is designs, for instance.

श्री गणपति राम : क्या मैं जान सकता हूँ कि सेंट्रल वीविंग इन्स्टिट्यूट बनारस को स्टेट गवर्नमेंट या सेंट्रल गवर्नमेंट से कोई आर्थिक सहायता पिछले दो वर्षों में दी गई है ? यदि दी गई है तो वह कितनी है ?

श्री करमरकर : कोई आर्थिक सहायता उसको दी गई है या नहीं इसके बारे में मेरे पास कोई इन्फार्मेशन इस वक़्त नहीं है । नोटिस के ऊपर में दे सकूंगा ।]

SALT

*2427. **Shri Shobha Ram:** Will the Minister of Production be pleased to state the cost of production of Sambhar salt in Rajasthan during 1952-53?

The Parliamentary Secretary to the Minister of Production (Shri R. C. Dubey): Three varieties of salt are produced at Sambhar. The cost of